



कार्यालय सहायक आयुक्त सीमा शुल्क  
आई. सी. डी., इनोवेटिव बी 2 बी लोजिस्टिक्स सलूशन लिमिटेड, गाँव कनेच,  
साहनेवाल, लुधियाना 141120 -  
OFFICE OF THE ASSISTANT COMMISSIONER OF CUSTOMS  
I.C.D., INNOVATIVE B2B LOGISTICS SOLUTION LIMITED, VILLAGE- KENECH,  
SAHNEWAL, LUDHIANA- 141120

C. No. VIII-CUS/01/ICD-B2B/AEO/2018/ 32-36

Dated: 10.01.2019

सेवा मे,

1. The Director General, Narcotics Control Bureau, Ministry of Home Affairs, Block No. 1, Wing No. 5, R.K. Puram, New Delhi-110066.
2. The Director General of Revenue Intelligence, D- Block, IP Bhawan, IP Estate, New Delhi- 110002.
3. The Director General, Directorate General of Goods & Service Tax Intelligence, West Block VIII, Wing No. VI, 2<sup>nd</sup> Floor, R.K. Puram, New Delhi-110066.
4. The Commissioner, Directorate of Legal Affairs, 4<sup>th</sup> Floor, Rajendra Bhawan, 210 Deendayal Upadhyay Mrg, New Delhi
5. The Additional Director General, Directorate General of System, Risk Management Division, 13, Sir Vithaldas Thackersey Marg, Opposite Patkar Hal, New Marine Lines, Mumbai-400020.

**Sir/Madam ,**

**विषय: Grant of Authorised Economic Operator (AEO) status to M/s Ajay Industries, Jalandhar, Punjab-reg.**

M/s Ajay Industries, Jalandhar, Punjab has applied for AEO Certification in terms of CBEC Circular No. 33/2016-Cus dated 22/07/2016 as amended vide Circular No. 03/2018-Cus. Dated 17/01/2018 & 26/2018-Cus. Dated 10/08/2018 (available on CBEC Website).

A list of Directors and Unit location of M/s Ajay Industries, Jalandhar, Punjab is enclosed as Annexure-A.

Further, it is also requested that details regarding below mentioned points may be intimated to the Directorate of International Customs (DIC) positively within 21 days of receipt of this letter vide post through e-mail address given above:

- (i) Show Cause Notice issued to them during last three financial years involving fraud, forgery, outright smuggling, and clandestine removal of excisable goods or

cases where Service Tax has been collected from customers but not deposited to the Govt.

- (ii) Case wherein prosecution has been launched or is being contemplated against the applicant or its senior management.
- (iii) Whether there are any disputed duty demanded or drawback demanded or sought to be denied , in all the show cause notices issued under the Customs Act, 1962 (other than those mentioned in Point No. (i) & (ii) above.) during the last three financial year. The ratio of such disputed duty demanded or drawback demanded or sought to be denied may be provided.

The details may include issue in brief, date of SCN/ Order and revenue implication. In case this applicant has come to any adverse notice of the department/Govt. details may please be communicated.

These details are necessary to run a background check on compliance record submitted by the party for the last three years in terms of Para 3.2 of the said Circular. In case no reply is received within the aforesaid stipulated time period it will be presumed that you have no objection in granting "AEO" status to the applicant.

Moreover, if any incidence of disputation of the applicant comes to your notice now or in future, the same may also be informed to the Directorate of International Customs (DIC).

Encls: Annexure-A

भवदीय,  
अभ्येक सिद्धि  
सी. आर. एम.  
10/11/19

**ANNEXURE-A**

**SITE ADDRESS OF M/s AJAY INDUSTRIES, JALANDHAR, PUNJAB.**

Sr. No.	Unit Address
1	Ajay Nagar, Backside Industrial Estate, Pathankot Bye Pass, Jalandhar.
2.	Unit 2 B-19 Bye Pass Road, Industrial Estate, Jalandhar.

**DIRECTORS WITH ADDRESS OF M/s AJAY INDUSTRIES, JALANDHAR, PUNJAB.**

Sr. No.	Name S/Sh.	Designation	Postal/ Residential Address
1.	AJAY KUMAR	PARTNER	HOUSE NO. 302- NEW JAWAHAR NAGAR, JALANDHAR CITY.
2.	SAVITA	PARTNER	HOUSE NO. 302- NEW JAWAHAR NAGAR, JALANDHAR CITY.
3.	SHYAM GOSWAMI	PARTNER	HOUSE NO. 302- NEW JAWAHAR NAGAR, JALANDHAR CITY.
4.	RAJAT GOSWAMI	PARTNER	HOUSE NO. 302- NEW JAWAHAR NAGAR, JALANDHAR CITY.